GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF INVESTMENT AND PUBLIC ASSET MANAGEMENT

RAJYA SABHA UNSTARRED QUESTION NO. 217

TO BE ANSWERED ON TUESDAY, JULY20, 2021 ASHADHA 29, 1943 (SAKA)

Disinvestment targets

217. Shri Sushil Kumar Modi:

Will the Minister of **Finance** be pleased to state:

- (a) whether Government has set a target of ₹1.75 lakh crore from disinvestment during 2021-22:
- (b) whether Government has announced privatisation of two public sector banks and one general insurance company in the Budget;
- (c) whether Government has also announced to launch the IPO of Life Insurance Corporation of India (LIC);
- (d) the target of disinvestment during the last five years and the extent to which it has been achieved, year-wise; and
- (e) the present status of progress of the above announcements and whether Government will reconsider the targets in view of the prevailing COVID-19 situation?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. BHAGWAT KISHANRAO KARAD)

- (a) Yes Sir.
- (b) Yes Sir.
- (c) Yes Sir.
- (d) The Budget Estimates (BE)/Revised Estimates (RE) and actual disinvestments receipts for the last five years are given as under:

(Rs in crore)

	Budget	Revised	Actual Disinvestment	Receipts as	Receipts as
Year	Estimates (BE)	Estimates (RE)	Receipts	% of BE	% of RE
2016-17	56500	45500	46247	81.85%	101.64%
2017-18	72500	100000	100057	138.01%	100.05%
2018-19	80000	80000	84972	106.22%	106.22%
2019-20	105000	65000	50299	47.90%	77.38%
2020-21	210000	32000	32845	15.64%	102.64%

(e) Amendments in the LIC Act have been approved through Finance Act, 2021 and notification of relevant Rules have been issued. CCEA has in-principle approved the proposal of listing of shares of LIC on stock market through an initial public offer (IPO). Several other disinvestment transactions are in progress at different stages. Disinvestment receipts are also contingent upon the investor interest and market conditions.
